Rs. 396.36 lakhs has already been released. The second instalment of Rs. 396.36 lakhs would be released on receipt of complete utilisation certificate for an amount of Rs. 846.36 lakhs released during the previous financial year, 1999-2000. The same is still awaited from the State Government.

Maintenance of permanent register to check Infiltration

- 2532. SHRI CHO. S. RAMASWAMY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether any permanent register Is being maintained for the citizens of the country to check infiltration In the country;
 - (b) if so, the details thereof;
 - (c) if not, the reasons therefor; and
 - (d) Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYA SAGAR RAO): (a) to (d) No, sir. However, a proposal for compulsory registration of all citizens in the country and issuing them Multi-Purpose National Identity Cards (MNICs) has been under consideration in this Ministry.

Law to tackle refugee problem

- 2533. SHRI ABANI ROY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government's attention has been drawn to the newsitem captioned "No law to tackle refugee problem" as reported in the "Hindustan Times" dated the 31st July, 2000;
- (b) if so, whether population of refugees is increasing in the country and in the absence of any law, Government are finding it difficult to deal with the problem; and